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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

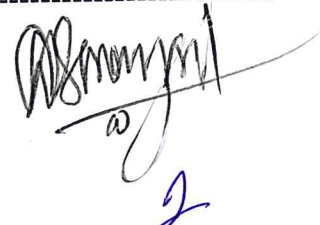
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/192/2016
NAME OF THE PETITIONER(S) : S.Devaraj & Another
NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	D.PERUMAN SARANYAN	For Petitioner	
1.	A.M. ILANGO	COUNSEL FOR RESPONDENTS	

ORDER

Shri D Peruman Saranyan, counsel for the petitioner present and Shri A M Ilango, counsel for R3 to R11 in the main CP are present. Counsel for the rest of the respondents in the TCP, Shri Ashok Kumar called absent. No representation. He had filed 36/2016 challenging the maintainability of the main CP. Counsel for R3 to R11 in the CA filed two separate applications 76/2017 and 77/2017. He is directed to serve copy of the same to the other side. Put up on **11.07.2017** at **10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)